

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date: 12.02.2024**

**Appeal No. 980 of 2023**

Sunil Goel & Anr.

...Appellants

Versus

Securities and Exchange Board of India

...Respondent

Ms. Kriti Karn, Advocate for the Appellants.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta and  
Mr. Yash Sutaria, Advocates i/b K. Ashar & Co. for the  
Respondent.

ORDER:

1. Two weeks further time is allowed to the appellants to file rejoinder. List on April 16, 2024.

Ms. Meera Swarup  
Technical Member

12.02.2024  
PK